

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. AMRL Hitech City Ltd

PETITION NUMBER : CP(IB)/78(CHE)/2023

APPLICATION NUMBER : a) IA/1849/IBC/2023
b) IA/1848/IBC/2023

ORDER

Ld. Sr. Counsel Mr. E. Om Prakash for the Applicant. Ld. Counsel Ms. Tejaswini Chandrasekhar with Ld. Counsel Mr. Amit Singh Chauhan for RP. Ld. RP Mr. Mukul Kumar is present in person.

RP sought and permitted one week time to file the report in terms of the earlier order dated 16.04.2024.

Interim order dated 23.11.2023 to continue till further orders.

List the Applications for hearing on **28.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)